

No. NGT(PB)/106/2013 /983RG/502
National Green Tribunal
(Principal Bench)

Faridkot House,
Copernicus Marg,
New Delhi-110001

February 19, 2014

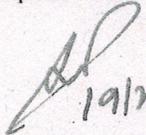
OFFICE ORDER

With the approval of the Competent Authority, Mr. Kush Kalra is engaged as Law Clerk, on contractual basis, in the National Green Tribunal, on a monthly consolidated remuneration of Rs. 25000/- for a period of one year from 27.01.2014 to 26.01.2015.

The above contractual engagement shall be subject to the following conditions:-

- (i) The above engagement, as Law Clerk, is a full time engagement and is purely contractual in nature. It will not confer any right for regular/permanent employment in the National Green Tribunal.
- (ii) The Law Clerk will be required to work even before and after Court hours depending on the convenience of the Hon'ble Bench to whom he/she is attached.
- (iii) The Law Clerk will not be entitled to appear before the Hon'ble Bench to whom he is attached, for a period of one year after the conclusion of his tenure as Law Clerk.
- (iv) The engagement can be terminated before the expiry of the period of engagement, without notice.
- (v) He is not allowed to appear in a case handled by the Hon'ble Bench during his tenure with the Hon'ble Bench regardless of whether he had worked on that case or not.
- (vi) He would not be entitled to practice or take up any other assignment during the period he works as Law Clerk in the National Green Tribunal.
- (vii) He is required to adhere to the dress code i.e. wearing of Black Coat, Black tie, White shirt and White or Black trouser.
- (viii) He will have to work for a minimum period of 6 months, otherwise the requisite certificate of experience will not be issued to him.

This issues with the approval of Competent Authority.


19/2/14

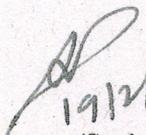
(Sanjay Kumar)
Registrar General & Head of Office

To

Mr. Kush Kalra,
Law Clerk, NGT

Copy to :-

1. PPS to Hon'ble Chairperson
2. The Pay & Accounts Officer, Ministry of Environment & Forests, New Delhi.
3. DDO, National Green Tribunal (NGT).
4. The Registrar General, NGT(PB)
5. The Deputy Registrar, NGT(PB)
6. Consultant (A & P)/US
- ✓ Guard File/Concerned Office Files (02, 03).


19/2/14

(Sanjay Kumar)
Registrar General & Head of Office

NGT/PB/266/2013 / 985 RG/504
NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH

Date : 19th February, 2013

ORDER

Subject: Sitting of the Special Circuit Bench of the National Green Tribunal at Jodhpur on 6th & 7th March, 2014.

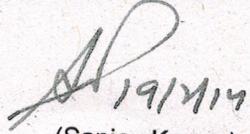
Pursuant to order No. NGT/PB/266/2013/208 dated 23rd January, 2014 regarding sitting of the Special Circuit Bench of the National Green Tribunal at Jodhpur on 6th & 7th March, 2014, with the approval of the Competent Authority, the following officers and staff are detailed for duty at Jodhpur for the purpose for the period mentioned against each:-

S.No	Name	Period
1.	Mr. R.K. Goel, Consultant (Judicial)	4 th to 7 th March, 2014
2.	Mr. Paras Bhatia, Stenographer Gr. D	4 th to 7 th March, 2014
3.	Mr. Dharamvir, Stenographer Gr. D	6 th to 7 th March, 2014
4.	Mr. Ankit Suri, Office Assistant (Court Master)	4 th to 7 th March, 2014
5.	Mr. Y. Narayan, MTS/Usher	6 th to 7 th March, 2014
6.	Mr. Sunil Kumar, MTS	4 th to 7 th March, 2014

It is further directed that –

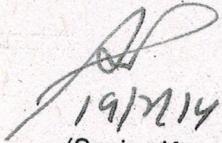
- (i) Mr. R.K. Goel, Consultant (Judicial) will be the in-charge and custodian of the files pertaining to the cases that may come up for hearing before the Circuit Bench of the Tribunal on 6th & 7th March, 2014.
- (ii) All the NGT staff will be in their uniform while on duty at Jodhpur. They will maintain absolute discipline would not leave the place of duty without permission of the Consultant (Judicial).
- (iii) They will collect their rail tickets from the Administration Branch and reach the New Delhi railway station on the respective dates at least half an hour before the departure of the train. Necessary TA/DA as per the rules will be admissible.

This issue with the approval of the Competent Authority.


(Sanjay Kumar)
Registrar General, NGT

Copy to:

1. PPS to Hon'ble Chairperson
2. Registrar General, PB
3. Registrar, CZB, Bhopal
4. Deputy Registrar
5. Accounts Officer
6. Consultant (Admin./ Protocol)
7. I/c All Sections
8. Officers/officials concerned
- ✓ 9. Guard File Registrar/ NGT
10. Office file concerned


(Sanjay Kumar)
Registrar General, NGT